

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-123/2003/_____/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
Member, MACT,
Kamrup, Amingaon.

Dated Guwahati the July, 2021.

Sub: **Casual leave.**

Ref:- Your letter No. MACT/K-A/2021/246, dtd. 23.07.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave on 22.07.2021, as prayed for.

Yours faithfully,

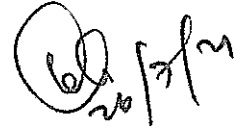
sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-123/2003/3096 / dated 26/7/2021.

Copy to.

✓ 1. The Project Manager, Gauhati High Court.



JT.REGISTRAR (VIGILANCE)

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